

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 558/2001 OA 42/1999

New Delhi this the 10th day of January, 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman(J)

Ashok Kumar, R/O H.No.357, Pkt.6(B) Block, Sec. 17, Rohini, Delhi-85

..Petitioner

(By Advocate Shri Yogesh Sharma)

VERSUS

Shri L.C.Majumdar, Divisional Railway Manager, Northern Railway, Bikaner.

.. Respondent

(By Advocate Shri R.L.Dhawan)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Sharma sates that the respondents have issued necessary orders in compliance of the Tribunal's order dated 30.10.2000 in OA 42/1999.

- 2. Under the circumstances, CP is dropped. Notice discharged.
- 3. We Gives liberty to the applicant that if any grievance still survives it will be open to him agitate the same through appropriate original proceedings, in accordance with law, if so advised.

(Smt.Lakshmi Swaminathan)

Vice Chairman (J)

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